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THE HIGH COURT OF KERALA

Kochi : 682 031  
Dated: 31-07-2018

**PROCEEDINGS**

High Court Establishment - temporary appointment made in the category of Clerical Assistant, High Court – category enumerated in Rule 11 (2) – regularisation - orders issued.

- Read: 1. High Court Proceedings of even no. dated 27-09-2017.  
2. Minutes of the Committee for framing High Court Rules and High Court Service Rules held on 17.07.2018.  
3. Rule 11(2) of the Kerala High Court Service Rules, 2007.

**ORDER No. A6-29644/2017**

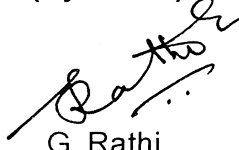
As per the High Court Proceedings read above, Sri. Sanjay Sharma was appointed to the category of Clerical Assistant on temporary basis in the scale of pay of ₹18,000 – 41,500 with a Compensatory Allowance of ₹600/- per month with effect from 27-09-2017 due to the pendency of decision in connection with the appointments of physically handicapped persons to the categories enumerated in Rule 11(2) of the Kerala High Court Service Rules, 2007.

As per the Minutes referred to above, the Committee for framing High Court Rules and High Court Service Rules has resolved that the appointments made by transfer to the categories enumerated in Rule 11(2) on temporary basis can be regularised.

The Honourable the Acting Chief Justice has accepted the Minutes referred to above and ordered to regularise the appointments made “by transfer” to the categories enumerated in Rule 11(2) of the High Court on temporary basis with effect from the date of their temporary appointment to the respective categories.

Accordingly, the appointment of Sri. Sanjay Sharma to the category of Clerical Assistant on temporary basis w.e.f. 27-09-2017 as per the High Court Proceedings read above, is regularised with effect from the date of his temporary appointment to the said category.

(By Order)

  
G. Rathi  
Deputy Registrar

9

To,

The person concerned (to be acknowledged on the O/C)  
The Joint Registrar in charge of Library Section, High Court.  
The Chief Librarian, High Court.  
The Section Head, Library Section, High Court.  
The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court.  
The 'G' (Accounts II & III) Sections, High Court.  
The Finance Wing, High Court.  
~~The~~ IT Section, High Court (for publishing in the website)  
The A4 seat, High Court.  
The Administrative Records Section, High Court.  
The file.